

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 559
ANSWERED ON 26/07/2024

RESTRICTED PRODUCTS FROM FOREIGN COUNTRIES

559. DR. KANIMOZHI NVN SOMU:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) whether Government has announced a new list of restricted products which are not allowed to be imported from foreign countries;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has eased and allowed the import of any product which was restricted for import in the last five years and if so, the details thereof; and
- (d) the total value (in INR) of import of erstwhile restricted products in the last five years, year-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) & (b) Goods which are 'Restricted' for import may be imported in accordance with an Authorisation / Permission. Goods 'Prohibited' for import are not allowed to be imported from foreign countries. The list of import items 'Prohibited' for Import in the last five years are as follows:

- Import of Indian National Flag not adhering to the specifications prescribed under Part - 1, Section 1.2 of Flag Code of India, 2002 is Prohibited.
- Import of Human Embryo and Human Gametes was 'Prohibited' in accordance with the ART (Regulation) Act, 2021 and the Surrogacy (Regulation) Act, 2021.
- Electronic cigarettes and similar personal electric vaporizing devices
- Monofilament of which any cross-sectional dimension exceeds 1 mm, rods, sticks and profile shapes, whether or not surface- worked but not - of polymerisation and copolymerisation products of polystyrene and polymethyl methacrylate: ---- Of polymethyl methacrylate
- Air conditioning machines- Of a kind designed to be fixed to a window, wall, ceiling or floor, self-contained or split-system --- Split System & Other
- Unmanned Aircrafts

(c) Government in the interest of trade facilitation and based on bonafide causes, has eased import of certain goods which were earlier 'Restricted' for import. The details of such goods where Import Policy was amended from 'Restricted' to 'Free' in the last 5 years are as follows:

HS Code	Item Description
15119010	Palm oil and its fractions- Other--- Refined bleached deodorised palm oil
15119020	Palm oil and its fractions- Other--- Refined bleached deodorized palmolein
15119090	Palm oil and its fractions - Other--- Other
71069210	Silver - Other: -- Semi-manufactured--- Sheets, plates, strips, tubes and pipes
71069290	Silver - Other: -- Semi-manufactured--- Other

(d) Yearwise total value of import of said goods is available at <https://tradestat.commerce.gov.in/eidb/icomq.asp>
